

1	2	3	4
32.	73.30	54.55	44.60
33.	73.75	55.05	45.25
34.	74.20	55.65	45.95
35.	74.75	56.30	46.70
36.	75.45	57.10	47.70
37.	76.25	58.05	48.85
38.	77.15	59.10	50.10
39.	78.15	60.30	51.50
40.	79.25	61.65	53.05
41.	80.55	63.10	
42.	81.95	64.80	
43.	83.55	66.65	
44.	85.35	68.70	
45.	87.35	71.00	
46.	89.30		
47.	91.40		
48.	93.35		
49.	96.35		
50.	99.20		

Nationalisation of ITC

3016. SHRI PRAKASH V. PATIL : Will the Minister of FINANCE be pleased to state :

- whether the financial institutions have expressed their interest in nationalising India Tobacco Company;
- if so, whether this would be in the interest of share holders; and
- the Policy of the Government with regard to taking over such companies through proxy management?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) No, Sir.

(b) and (c). Do not arise.

Utilisation Certificate

3017. SHRI KUNJEE LAL : Will the Minister of FINANCE be pleased to state :

- whether the amount of grants is released without utilisation certificate;
- if so, the reasons therefor; and
- the number of utilisation certificates pending for submission for the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). State Governments get grants from the Government of India in the various forms as follows :

- Statutory grants i.e. Revenue Deficit Grants under Article 275 of the Constitution and grants in lieu of Railway Passenger Fare :-* These grants are released to States under the Award of the Finance Commission. Being statutory grants, there is no need for utilisation certificate from State for releasing these grants. Centre's contribution to States' Calamity Relief Funds (CRF) is also released as per the recommendation of the Finance Commission. Government of India (GOI) has, however, notified a scheme for the constitution and administration of States' CRF under which expenditure details shall be collected by the Ministry of Agriculture, Government of India.
- Upgradation and special problems grants recommended by Eighth Finance Commission (EFG) and Ninth Finance Commission (NFC) (first report for 1989-90 :* Certain percentage of these grants were released on an 'on account' basis. The 'on account' payments made to the State Governments have been adjusted against the completion certificates submitted by the State Governments and balance grants due on the basis of completion certificates received were released by Ministry of Finance.
- Grants for State Plan Schemes i.e. normal Central Assistance and additional Central assistance for externally aided projects and grants under Central Plan Schemes and Centrally Sponsored Schemes :* Normal Central Assistance is released during the year based on anticipated expenditure reported by State Govts. subject to adjustments on the basis of departmental actual/and audited figures of expenditure to be submitted by State Govts. in the subsequent years. The additional Central assistance for Externally Aided Project is released on reimbursement basis based on progress of expenditure on the Project(s). Grants under Central Sector Schemes and Centrally Sponsored Schemes are also released on the basis of progress of expenditure to be reported by the State Governments/implementing agencies. Generally these grants are subject to adjustment on the basis of audited figures of expenditure.

2. The submission of utilisation certificate/details of expenditure by State Governments to Central Government is a continuous process. At any given point of time, there may/will be a fairly large number of grants for which utilisation certificates/details of expenditure are either in transit or yet to be furnished by the respective State Governments.

Production of Wool

3018. SHRI GOPI NATH GAJAPATHI :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of TEXTILES be pleased to state:

(a) the production as well as the consumption of wool in the country during each of the last three years;

(b) whether the Government have formulated any plan to boost the production and export of wool; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KAMAL NATH) : (a) The figures of production and consumption of wool in the country during the last three years are as under :-

Year	Production (million kgs.)	Estimated consumption (million kgs)
1992-93	39.9 (provisional)	78.4
1993-94	41.2 (anticipated)	98.3
1994-95	43.6 (target)	80.3

(b) and (c) A Centrally Sponsored Scheme 'National Ram/Buck Production Programme and Programme for Rabbit Development' is under implementation during the Eighth Five Year Plan. Under this programme, financial assistance is provided to the State Governments on a 50:50 basis inter alia for strengthening of sheep farms for producing quality rams with a view to increase wool production. The Central wool Development Board has also taken up an Integrated Sheep & Wool Development Project in the wool producing States to boost up wool production, under which 12.54 lakhs sheep will be covered in the country in the current year.

Opening/Closure of Bank Branches

3019. DR. KARTIKESWAR PATRA :
SHRI DATTA MEGHE :
SHRI LALIT ORAON :

Will the Minister of FINANCE be pleased to state :

(a) whether applications for opening more branches of nationalised banks in the country are pending with the Union Government;

(b) if so, the details thereof, State-wise and the progress of action taken thereon;

(c) whether any proposal for closure of certain branches of nationalised banks in the States is also under the consideration of the Union Government; and

(d) if so, the details thereof, State-wise and bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b). Under the extant policy of Reserve Bank of India (RBI) banks are free to submit proposals for opening of branches at centres of their choice. However, in rural areas, the centres/villages identified by the banks should fall in the service area of the applicant bank and the proposal should be recommended by the concerned State Government. The applications of the banks as and when received are considered by RBI on merits.

(c) and (d). Reserve Bank of India have reported that the bank's proposals for closing of loss making branches located at well-banked urban/metropolitan centres would be considered by them. At rural centres served by two commercial bank branches (excluding Regional Rural Banks), the decision for closure of one of the branches may be taken by the banks by mutual consultation. Banks have also been permitted to convert their unviable rural branches into satellite offices. During the period from April 1, 1992 to March 31, 1995 a total of 118 branches of public sectors banks were closed/merged.

Fake Employment Rackets

3020. SHRI JAGAT VIR SINGH DRONA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware that many educated unemployed youths have been cheated by fake employment Officer on the plea of giving them jobs and taken money from them in Unnao in Uttar Pradesh;

(b) if so, whether the Government have conducted any enquiry in this regard;

(c) if so, the outcome of the enquiry;

(d) if not, the reasons therefor; and

(e) the steps taken/proposed to be taken by the Government to avoid such re-occurrence in future?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) and (b). No, Sir.

(c). Question does not arise.

(d) No comments.

(e) As per the information furnished by the State Government, the Distt. Administration has alerted all the Police Stations of the District.